

No.GOB(I) 4(1)/2024

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 04TH JUNE, 2024.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of **DISTRICT JUDGE** are ordered in the interest of public service and for administrative reasons, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1.	Sri. Rudolph Pereira	Prl. Judge, Family Court, Mysuru.	Proposed for appointment as Presiding Officer, Industrial Tribunal, Mysuru. <i>(Vice Smt. Savithri Shivaputra Kuji – transferred)</i>
2.	Smt. B. Pushpanjali	LXVIII Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Presiding Officer, Addl. Industrial Tribunal, Bengaluru. <i>(Vice Smt. Pallavi R. – transferred)</i>
3.	Smt. Savithri Shivaputra Kuji	Presiding Officer, Industrial Tribunal, Mysuru.	Proposed for appointment as Prl. Judge, Family Court, Mysuru. <i>(Vice Sri. Rudolph Pereira – transferred)</i>
4.	Smt. Pallavi R.	Presiding Officer, Addl. Industrial Tribunal, Bengaluru.	LXVIII Addl. City Civil and Sessions Judge, Bengaluru City. <i>(Vice Smt. B. Pushpanjali – transferred)</i>

BY ORDER OF THE HIGH COURT

Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City.
2. The Prl. District and Sessions Judge, Mysuru.
3. The Presiding Officer, Industrial Tribunal, Bengaluru.
4. The Registrar, City Civil Court, Bengaluru City.
5. The Officers concerned.
6. The Courts concerned.
7. The Accountant General in Karnataka, Bengaluru.
8. The A.R (S.S)-cum-PPS to Hon'ble the Chief Justice.
9. All the Private Secretaries to the Hon'ble Judges.
10. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar (Statistics and Review)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
11. The Additional Registrar General, Dharwad and Kalaburagi Benches.
12. The Central Project Co-ordinator of this office, with a request to web-host the notification on the official website of the High Court.
13. The Director, Karnataka Judicial Academy, Bengaluru.
14. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
15. The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
16. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
17. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
18. The Deputy Secretary, Juvenile Justice Committee, High Court of Karnataka, Bengaluru.

19. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
20. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
21. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
22. The Prl. Secretary to Government of Karnataka, Labour Department, Vikasa Soudha, Bengaluru.
23. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
24. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
25. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
26. Spare copies.

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